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IN THE HIGH COURT OF DELHI AT NEW DELHI

Reserved on: 18.03.2015
Pronounced on: 18.09.2015

+ **W.P.(C) 5715/2013**
 + **W.P.(C) 5716/2013**
 + **W.P.(C) 5718/2013**
 + **W.P.(C) 5729/2013**

HAMDARD LABORATORIES INDIA AND ANR..... Petitioners

Through : Sh. Parag. P. Tripathi, Sr. Advocate
 with Sh. Simran Mehta, Advocate.

versus

ASSISTANT DIRECTOR OF INCOME TAX (EXEMPTION)

..... Respondent

Through : Sh. Rohit Madan with Sh. Ruchir
 Bhatia, Advocates.

+ **W.P.(C) 5711/2013 & C.M. NO.12626/2013**
 HAMDARD LABORATORIES (INDIA) AND ANR..... Petitioners

Through : Sh. Parag. P. Tripathi, Sr. Advocate
 with Sh. Simran Mehta, Advocate.

versus

DIRECTOR GENERAL OF INCOME TAX (EXEMPTIONS)

..... Respondent

Through : Sh. Rohit Madan with Sh. Ruchir
 Bhatia, Advocates.



**CORAM:
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE R.K. GAUBA**

MR. JUSTICE S. RAVINDRA BHAT

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For detailed judgment, the decision dated 18.09.2015 in W.P.(C)
3599/2012 may be referred to.

**S. RAVINDRA BHAT
(JUDGE)**

**R.K. GAUBA
(JUDGE)**

SEPTEMBER 18, 2015

